

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-269(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.08.2017**

NAME OF THE COMPANY: M/s. Teknow Consultants and Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 8 & 9 of Insolvency and Bankruptcy Code,2016

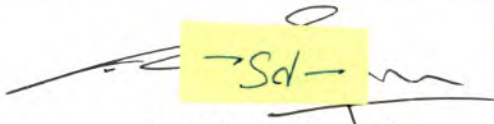
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s) : Mr. Parminder Singh, Advocate

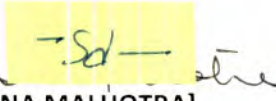
For Respondent (s) : Mr. P.V Kapoor, Sr. Advocate with
Mr. Dibya Nishant, Advocate
Mr. Pallav Kumar, Advocate
Mr. Sidhant kapur, Advocate
Ms. Kaveri Gupta, Advocate

Order

Affidavit is stated to have been filed on behalf of the respondents which is still not before this Bench. To come up for further consideration on 29th August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]